

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No.372 of 2016 in
DFR No. 493 of 2016**

Dated: 22nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jharkhand Urja Vikas Nigam Ltd. & Anr.
Vs.**

...Appellant(s)

M/s Inland Power Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. R.P. Bhatt, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Mohit Kumar

Counsel for the Respondent(s) : Mr. Devashish Bharuka
Mr. Arpit Bishnoi
Mr. Ravi Bharuka for R-1

Mr. Farrukh Rasheed for R-2

ORDER

**IA No.372 of 2016
*(Appl. for condonation of delay)***

List the matter on **06.10.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson